

DIVISION BENCH
COURT – I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SUMAN HEALTHCARE PRIVATE LIMITED VS MOUNTVIEW CONSULTANCY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. A Rao, Adv. : For Financial Creditor
Ms. A Basu, Adv.

Ms. Sutapa Mitra, Adv. : For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Order dated 7th of August, 2023 has not been complied. Final opportunity of one week is granted to file the affidavit.
3. Post this matter on **6/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)